

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 721 OF 2017 IN  
DFR NO. 2697 OF 2017**

**Dated: 26<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Ramnad Solar Power Ltd. ...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms.Poonam Verma  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-3

**ORDER**

**IA NO. 721 OF 2017**  
*(Appln. for condonation of delay)*

Issue notice to the Respondents returnable on 07.11.2017.  
Mr. Vallinayagam takes notice on behalf of Respondent No.3. Dasti, in  
addition, is permitted.

List the matter on **07.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**